

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2013**  
**&**  
**APPEAL NO. 319 OF 2013**

**Dated: 14<sup>th</sup> July, 2015**

**APPEAL NO. 221 OF 2013**

**In the matter of:-**

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission &Ors. .... Respondent(s)

**APPEAL NO. 319 OF 2013**

**In the matter of:-**

NTPC Ltd. ...Appellant(s)  
Versus  
Central Electricity Regulatory Commission &Ors. .... Respondent(s)

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **08.09.2015.**

**COURT MASTER**

